

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 17/04/2017

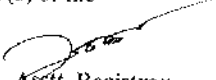
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. ST/A/70355/2017-CU[DB] dated 06/04/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 01(5) of the Finance Act, 1994 relating to Service Tax Act, 1994.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	ST/Stay/70247/2016 ST/70413/2016	Commissioner of Customs, Central Excise and Service Tax- Allahabad 38...M G MARG... CIVIL LINES, ALLAHABAD, UTTAR PRADESH 211001
		Name and Address of Respondent
2		B I L Continental Ltd G.i. Road,kachhwan,, VARANASI UP-221313

Copy To

3 Advocate(s) / Consultant(s):

BIPIN GARG & CO.
ADVOCATES(ALLD)
102, MAHALAXMI ENCLAVE
(ADJ. INCOME TAX OFFICE),
STANLEY ROAD, CIVIL LINES,
ALLAHABAD (U.P.)-211001

4 Bar Association, CESTAT, Allahabad

5 Director Publications, Customs, Excise. I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

12 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

13 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032

14 C.D.R.

15 Office Copy

16 ~~Guard File~~


Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL

REGIONAL BENCH : ALLAHABAD
COURT No. I

ST/Stay/70247/2016

APPEAL No.ST/70413/2016-CU[DB]

(Arising out of Order-in-Appeal No. 09/ST/ALLD./2016 dated 11/01/2016
passed by Commissioner of Central Excise & Customs (Appeals),
Allahabad)

Commissioner of Customs, C.E. & S.T., Allahabad

Appellant

Vs.

M/s BIL Continental Ltd.

Respondent

Appearance:

Shri Sandeep Kumar Singh, Deputy Commissioner (AR),
Ms Stuti Saggi, Advocate

for Appellant
for Respondent

CORAM:

Hon'ble Mr. Anil Choudhary, Member (Judicial)

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing : 06/04/2017
Date of Decision : 06/04/2017

FINAL ORDER NO:-70355/2017



Per: Anil Choudhary

Heard the parties. As the issue involved is refund of
Rs.4,746/- under Notification No.41/2007-ST, we dismiss the
appeal under the litigation policy. Further, we find that there
is no recurring issue. Stay petition is also disposed of.

(Dictated in Court)

-Sd/-

(ANIL G. SHAKKARWAR)

Member (TECHNICAL)

-Sd/-

(ANIL CHOUDHARY)

Member (JUDICIAL)

akp

प्रमाणित प्रति / Certified True Copy

सहायक पंजीकार / Asstt. Registrar
सीमा शुल्क, उत्पाद शुल्क एवं सेवा कर
अपील अधिकरण / (C.E.S.T.A.T.)
38, एम. जी. मार्ग, इलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001